## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. No. 220/2019 in OA No. 4545/2018

New Delhi, this the 26<sup>th</sup> July, 2019

HON'BLE MR. S. N. Terdal MEMBER (J)
HON'BLE MR. A. K. Bishnoi MEMBER (A)

Jora Singh, Aged 60 years 'c' S/o Sh. Dharam Singh, Retired as Gangman (Trackman), Northern Railway, Delhi Division. R/o H.No. 31/1197 Sant Kabir Basti, Bahadurgarh, Distt. Jhajjar (Har)

.....Applicant

(By advocate: Ms. Sonika for Shri Yogesh Sharma)

## Versus

- 1.Sh. T. P. Singh General Manager, Northern Railway, Baroda House, New Delhi
- 2.Sh. R. N. Singh
  Divisional Railway Manager,
  Northern Railway, Delhi Division,
  State Entry Road, New Delhi
- 3. Sh. K. R. Bhoria
  Divisional Personal Officer
  DRM's office, Northern Railway, Delhi Division,
  State Entry Road, New Delhi

.....Respondents

(By advocate : Shri S.M. Arif)

## **ORDER (ORAL)**

1. Heard.

2. In view of the compliance affidavit filed by the respondents, CP is closed. Notices are discharged.

(Sh. A. K. Bishnoi) Member (A) (S. N. Terdal) Member (J)

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